

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA) .

(a) Yes, Sir

(b) Agreement has been reached in the discussions on the supply of Indian commodities to the USSR during 1978-80 against supply by the USSR to India of crude oil for 1.5 million tons a year during each one of the three years. The list of Indian commodities includes a variety of steel products and non traditional items like wire ropes aluminium power cables wood veneers of tropical wood, organic dyes/stuffs essential oils, etc in addition to some traditional products. These will be suitably incorporated in the annual trade plans for exports to the USSR for the corresponding years.

2. The experts included in the Soviet Delegation had discussions with the Department of Food and Food Corporation of India on technical and logistic question arising from the Indian proposals to return wheat in return for the Soviet wheat loan obtained in 1974-75. These discussions are expected to be resumed shortly with a view to reaching an agreement in this regard.

General exemption to Dawate Hadia Trust

6412 DR VASANT KUMAR PANDIT Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state

(a) whether Dawate Hadia Trust whose sole trustee is Bohara Priest Dr Svedna Burtanuddin, has approached the Central Board of Direct Taxes for grant of general exemption from tax to this trust,

(b) if so, on what grounds and

(c) what decision Government have been taken in this regard?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H M PATEL) (a) Dawate Hadia Trust has made a petition for the grant of general exemption

(b) The main grounds on which the Trust has applied for exemption is that the receipts of the Dawate Hadia are mainly utilised for religious and charitable purposes. It is further claimed that the Dawate Hadia maintains or aids approximately 350 educational institutions. It also grants aid to medical institutions and what it maintains in mosques and madrasas of saints who are revered by and prayed to by the Community.

(c) The matter is under the consideration of the Government.

Representation from Mine Owners Association

6413 SHRI YADVENDRA DUTT Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state

(a) whether representations were received by Finance Ministry from the Association representing the mine owners and Federation of Indian Chamber of Commerce and Industry with regard to the assessment by Income Tax Department and the difficulties faced by them in respect of the period of Government management and

(b) if so, salient features of the representations and what action Government have taken in the matter?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H M PATEL) (a) Yes, Sir

(b) Representations were made to the effect that either the Income tax Returns filed by the concerned assesses in respect of the period during which the coal mines were under Government management, should be accepted by the Income-tax Officers or else time be allowed beyond March, 1976 for furnishing the information required by the Income-tax Officers.

The Commissioners of Income tax were asked to allow time permissible under the Income-tax Act. Since the required particulars could not be furnished, and since the assessments were made making certain additions to the income on the ground that the required particulars were not produced, although the failure to furnish the particulars were beyond the control of the assesses instructions were issued to the Commissioners of Income Tax that the completed assessments be got re-opened and further time be given for furnishing the information. The Commissioners were informed that no additions should be made in the re assessments for failure to furnish information for reasons beyond the assesses' control.

Import of Copra and Coconut Oil

6414 SHRI B K NAIR Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state

(a) the quantity of copra and coconut oil imported into the country since the recent relaxation of restrictions and reduction of duty, and